

THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
COURT - II

CP/CA No. 26(ND)/2010

Coram:

SHRI S. K. MOHAPATRA  
HON'BLE MEMBER (TECHNICAL)

SMT. INA MALHOTRA  
HON'BLE MEMBER (JUDICIAL)

ATTENDENCE CUM ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRINUNAL ON 09.11.2017.

NAME OF THE COMPANY : Sh. Anil Kumar Garg  
Vs  
Sukh Sagar Buildcon Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT : 397/398

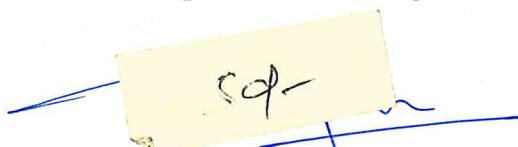
PRESENT:

For the APPLICANT / PETITIONER :- Mr. Vipul Ganda, Advocate  
Mr. Namrata Beheva, Advocate  
Mr. S. K. Giri, Advocate

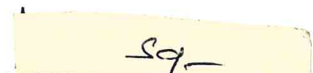
For the RESPONDENT :- Ms. Ranjana Roy Gawai, Advocate  
Mr. Mangesh Krishna, Advocate

ORDER

To come up for further Arguments on 21<sup>st</sup> December 2017.



S. K. MOHAPATRA  
HON'BLE MEMBER (T)



INA MALHOTRA  
HON'BLE MEMBER (J)